

**NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

No. NGT/PB/CP/2018/688/395

Dated: 7/5/2018

OFFICE ORDER

**SUMMER VACATION ROASTER OF THE NATIONAL GREEN TRIBUNAL FROM
11.06.2018 to 22.06.2018**

In exercise of powers conferred under sub-rule(1) of Rule 3 of the National Green Tribunal (Financial and Administrative Powers) Rules, 2011 and in exercise of the powers conferred upon the Acting Chairperson in paragraph 5 of the order dated 27th March, 2018 of the Hon'ble Supreme Court of India, passed in the case titled as *NGT Bar Association (Western Zone) v. Union of India and Others*, it is hereby notified that:-

- The National Green Tribunal (Principal Bench & all the Zonal Benches) shall close for Court vacation from 01.06.2018 to 30.06.2018 (except notified benches). First and last week of vacations will be treated as non-working period except for notified benches as per calendar.
- During the vacation period, the Principal Bench, National Green Tribunal shall hold its sitting every **Monday, Wednesday & Friday** in **Court No. 2**. The sitting may continue for the next succeeding day, if matter(s) for the day are not finished on that day.
- Following Vacation Bench shall hear matters which may require to be immediately or promptly dealt with, for the respective period as shown against their names:

<u>VACATION BENCH ROASTER FROM 11.06.2018 TO 22.06.2018</u>		
1	Hon'ble Mr. Justice Raghuvendra Singh Rathore	11.06.2018 to 22.06.2018 (for the entire period)
2	Hon'ble Dr. Nagin Nanda	11.06.2018 to 15.06.2018
3	Hon'ble Dr. S.S. Garbyal	18.06.2018 to 22.06.2018

Further the following be followed during the period of summer vacations:

- Any case that may be filed at the National Green Tribunal, SZB at Chennai or NGT, CZB at Bhopal, NGT, WZB at Pune or NGT, EZB at Kolkata, for urgent hearing, shall be promptly transferred for hearing to the Principal Bench of the National Green Tribunal.
- Limitation will not run during vacation period for the purposes of institution of appeals and applications under the provisions of the National Green Tribunal Act, 2010 and the Rules made thereunder.
- The Registry and Office of the Principal Bench, National Green Tribunal and its Zonal Benches at Chennai, Bhopal, Pune and Kolkata will remain open functional daily from 10:00 AM to 05:00 PM except on 2nd Saturday, Sunday and other declared holidays.
- All Appeals/Applications or other matters require to be immediately or promptly dealt with can be filed with the Officer-on-duty between 10:00 AM and 12:00 Noon on all days except 2nd Saturday, Sunday and other declared holidays, if any.

(ACTING CHAIRPERSON)
National Green Tribunal

Copy for information to:

1. PPS to Hon'ble Acting Chairperson
2. PA to Hon'ble Members
3. PS to Ld. Registrar General
4. Registrar, NGT Western Zone Bench at Pune
5. Registrar, NGT Eastern Zone Bench at Kolkata
6. Registrar, NGT Southern Zone Bench at Chennai
7. Registrar, NGT Central Zone Bench at Bhopal
8. PA to Dy. Registrar
9. DCA, NGT, PB
10. Consultant (Admin.)
11. Incharge (Protocol Section)
12. S.O. (G.A.)
13. Assistant Registrar (Judicial - 2)
14. Consultant (Judicial -1)
15. Court Master of Court No. 1 & 2
16. All the Section Incharge
17. Bar Association of NGT, PB & all Zonal Benches
18. Website of NGT
19. Notice Board
20. Personal Files of Hon'ble Members

